

(ग) लंका सरकार इस ऋण को किन कार्यों के लिये उपयोग में लायेगी ?

उप-प्रधान मंत्री तथा वित्त मंत्री (श्री मोरारजी देसाई) : (क) जी, हाँ। 16 अगस्त, 1967 को श्रीलंका की सरकार के साथ एक ऋण करार पर हस्ताक्षर किये गये थे।

(ख) इस ऋण पर 5 प्रतिशत की वार्षिक दर से व्याज लगेगा और इसके इस्तेमाल की अन्तिम तारीख 31 दिसम्बर, 1968 है। ऋण-करार में यह भी व्यवस्था है कि सभी ठेकों के जहाज तक के खर्च के पहले 10 प्रतिशत के बराबर की रकम श्रीलंका अपने साधनों से जुटायेगा। और बाकी 90 प्रतिशत रकम 9 वर्षों की अवधि में छमाही किस्तों में चुकायी जायेगी ?

(ग) श्रीलंका की सरकार को यह ऋण भारत से केबुलों और पंखों से भिन्न बिजली के उपकरणों, दूर-संचार सम्बन्धी उपकरणों (केबुलों को छाड़ कर), औद्योगिक मशीनों और मशीनी औजारों, वार्षिक गाड़ियों, मिट्टी हटाने की मशीनों, निर्माण-उपकरणों, रेलवे उपकरणों, (रेल के माल डिब्बों टंकी डिब्बों और सवारी डिब्बों), जलपूर्ति और जल-निकासी योजनाओं के लिए नलों और फिटिंग जैसी पूंजीगत वस्तुओं और ऐसी वस्तुएं खरीदने के लिए किया गया है जिनके बारे में दोनों सरकारों के बीच अलग फैसला किया जाय।

#### CEILING ON URBAN INCOME

1468. SHRI D. C. SHARMA: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that Government do not propose to a ceiling on urban incomes;

(b) whether Government have taken any decision to augment the sources of income of such persons whose sources of income are limited; and

(c) if not, the reasons therefor?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE, (SHRI MORARJI DESAI): (a) to (c). Govern-

ment consider that the only effective means of curbing high incomes including urban incomes is to levy progressive taxes on income and wealth. A principle objective of our five year plans is to reduce disparities in income and to raise the levels of living of the people.

#### PER CAPITA INCOME

1469. SHRI D. C. SHARMA: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that the per capita income did not rise at all during the Third Five Year Plan period.

(b) if so, the reasons therefor; and

(c) the steps taken or proposed to be taken to improve the same during the Fourth Five Year Plan?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) No, Sir. Per Capita National Income increased by 1.7 per cent in real terms during the Third Plan period despite a steep fall of 5.9 per cent in 1965-66 owing to unprecedented drought conditions.

(b) and (c). Do not arise.

#### FERTILIZER PLANTS

1470. SHRI D. C. SHARMA: SHRI VIRENDRA KUMAR SHAH:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether the British Indian Development Ltd., London has complained of discrimination in consideration of its application for setting up fertilizer plants in India;

(b) If so, the broad details thereof; and

(c) the action taken in the matter so far?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND OF SOCIAL WELFARE (SHRI RAGHU RAMAIAH): (a) to (c). In March, 1967 one Mr. Thomas Guest, said to be the Director of British Indian Development Ltd., London approached the Ministry of Petroleum and Chemicals with a general proposal that a

consortium of German, Dutch and British firms would be willing to set up fertilizer plants, in collaboration with Govt. of India., Mr. Guest and his associates visited Paradeep, Tuticorin and Kandla to select a site. The proposal did not contain details such as Capital structure and organisation of the British Indian Development Ltd., the names of all other members of the consortium, the likely sources of foreign exchange etc. These details have been called for from Mr. Guest and are still awaited. Govt. have not received any complaint about discrimination.

#### AUCTION OF LAND IN CHANDIGARH

1471. SHRI SHRI CHAND GOEL: Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state:

(a) whether the Administration of Chandigarh has some plots of land for residential and commercial purposes available with it for public auction and sale;

(b) if so, whether Government propose to lay on the Table a statement showing the latest position, Sector-wise, in that behalf, with details of the areas;

(c) the details of the concessions and facilities proposed to be given by Government to the plot holders to ensure speedy completion of construction of houses in Chandigarh;

(d) whether Government contemplate to undertake the construction of more residential houses for Government employees; and

(e) if so, the details thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS, HOUSING AND SUPPLY (SHRI IQBAL SINGH): (a) to (e). Information is being collected and will be placed on the Table of the House on receipt.

#### PEACE CORPS VOLUNTEERS

1472. SHRI INDRAJIT GUPTA: Will the Minister of FINANCE be pleased to state:

(a) whether Government have evaluated the performance of the Peace Corps and other Volunteers from abroad working in different parts of the country;

(b) if so, the results thereof;

(c) the total number of Volunteers from abroad working in India at present;

(d) the number of technically qualified personnel among them; and

(e) whether Government propose to ask the non-technical hands among them to return to their countries?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI): (a) and (b). As the Volunteers are assigned for work with State Governments, periodical reviews of their performance are made by the State Governments. In addition the Volunteer Agencies themselves make concurrent evaluation of the performance of each Volunteer. The Government of India also conducts a review of the Volunteer Programmes, once a year, in discussions with State Coordinators and heads of Volunteer Agencies. The services of Volunteers have generally been found to be useful.

(c) As on 1st November 1967 there were 1215 Volunteers from abroad working in India.

(d) and (e). Each Volunteer receives specific training for the job he is to do in India and many of them also have technical qualifications as well as practical experience. They have therefore adequate competence for the kind of work that they are expected to handle. If however some volunteers are not useful, whether on technical grounds or on other grounds, they will be withdrawn.

#### TIBBIA COLLEGE DIPLOMA ON MEDICINE

1473. SHRI ISHAQ SAMBHALI: Will the Minister of HEALTH AND FAMILY-PLANNING be pleased to state:

(a) whether it is a fact that the Tibbia College Diploma on Medicine is not recognized by all the State Governments;

(b) whether it is also a fact that the students of Tibbia College went on hunger-strike recently demanding country-wide recognition of the College Diploma; and

(c) if so, the action taken in this regard ?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT: (SHRI B. S. MURTHY): (a) The Degree of Bachelor of Indian Medicine and Surgery